

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 48 of 2013 &
I.A. No. 72 of 2013**

Dated : 12th July, 2013

Paschim Gujarat Vij Co. Ltd.

... Appellant(s)

**Versus
GERC & Ors.**

... Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **5.08.2013.**

COURT MASTER